

Government of Jammu and Kashmir
General Administration Department
Civil Secretariat, Srinagar/Jammu

Notification

Srinagar, the 21st October, 2021

S.O 363 .- In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Lieutenant Governor hereby makes the following amendments in the Jammu and Kashmir Secretariat (Subordinate) Service Recruitment Rules, 2009, read with Notification S.O. 90 of 2020 dated 11.03.2020; namely:-

In Schedule I.-

- i. in S. No. 2, for the figures "88" appearing under the heading " No. of posts", the figures "91" shall be substituted.
- ii. in S. No. 6, for the figures "165" appearing under the heading "No. of posts", the figures "185" shall be substituted.
- iii. In S. No. 11, for the figures "415" appearing under the heading " No. of posts", the figures "463" shall be substituted.

By Order of the Lieutenant Governor.



(Manoj Kumar Dwivedi) IAS

Commissioner/Secretary to the Government

No. GAD-ESTB/21/2021-02-GAD

Dated: 21.10.2021

Copy to:

1. All Administrative Secretaries.
2. Principal Secretary to the Government, Home Department. This is in pursuance of Government Order No. 80-Home of 2020 dated 12.03.2020.
3. Principal Secretary to the Lieutenant Governor, J&K.
4. Director, Archives, Archaeology and Museums, J&K.
5. Director Finance, General Administration Department.
6. Private Secretary to the Chief Secretary, J&K.
7. Private Secretary to Commissioner/Secretary to the Government, General Administration Department.
8. Stock/ S.O file.